

(24)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 1045/(MAH)/2017

CORAM:

Present:

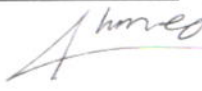
SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: M/s. A.D. Mehta Export Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
|---------------|------------------|--------------------|---|
| | Rajesh Shah | Adv |  |
| | Ahmed Chunarwala | | |

ORDER

CSP 1045/230-232/NCLT/MB/MAH/2017
CSP 1050/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 1.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)